

ITEM NO.5

COURT NO.8

SECTION XV

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s).2965/1997

STATE OF RAJASTHAN

Appellant(s)

VERSUS

THE SPENCON (I) LTD & ORS.

Respondent(s)

(FOR ON IA 12/2010 & 13/2010 - Application for directions)

Date : 31-07-2017 The matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.A. BOBDE  
HON'BLE MR. JUSTICE L. NAGESWARA RAO

For Appellant(s) Mr. S.S. Shamshery, AAG  
Mr. Amit Sharma, Adv.  
Mr. Ankit Raj, Adv.  
Ms. Ruchi Kohli, AOR

For Respondent(s) Mr. Bhargava V. Desai, AOR

UPON hearing the counsel the Court made the following  
O R D E R

At the request of Mr. S.S. Shamshery, learned Additional Advocate General for the petitioner-State, list the matter after four weeks.

(SANJAY KUMAR-II)  
COURT MASTER (SH)

(INDU KUMARI POKHRIYAL)  
BRANCH OFFICER